

(c) whether Government has increased the funding in commensurate with the increase in population of STs during the last year?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUMANBHAI BHABHOR): (a) Scheme of Strengthening Education among Scheduled Tribe (ST) Girls in Low Literacy which is effective from 01.04.2008 covers 54 Districts identified by Ministry of Tribal Affairs where the ST population is 25% or more and ST female literacy rate below 35%, or its fractions, as per 2001 Census. The scheme may also cover any other tribal block in a district, other than aforesaid 54 identified districts, as and when reported by the concerned State Government.

(b) The scheme is not based on Caste Census data. The Ministry formulated the scheme way back in 1998-99 based on 1991 Census data. This scheme was subsequently revised in 2008-09 based on 2001 census data. The Ministry started funding under the scheme since its formulation in 1998-99. The details of funds released under the scheme for last 3 years and current year are as under:—

(₹ in crore)

Financial Year	Amount released
2014-15	35.00
2015-16	53.30
2016-17	65.45
2017-18	30.04
(as on 05.03.2018)	

(c) As in reply to (a) above.

Upliftment of Tribals of North Eastern States

1571. SHRI BHUBANESWAR KALITA: Will the Minister of TRIBAL AFFAIRS be pleased to state:

(a) the details of ongoing schemes aimed at upliftment of Scheduled Tribe population in the country, particularly in Assam and other North Eastern States;

(b) whether these schemes have been formulated in consultation with respective States;

(c) the details of financial allocations made to the States during the last three years and how best the States have utilized the Central allocation during the period; and

(d) the details of monitoring devices adopted by Government to ensure proper implementation of the schemes by various State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH SUANBHAI BHABHOR): (a) to (d) Government has adopted a multi-pronged strategy for overall development of tribal people across the country, which includes support for education, health, sanitation, water supply, skill development, livelihood etc. Major part of infrastructure development and provision of basic amenities in tribal areas/regions in the country is carried out through various schemes/programmes of concerned Central Ministries and the State Governments concerned including Assam and North Eastern States, while the Ministry of Tribal Affairs provides additive to these initiatives by way of plugging critical gaps. The details of important schemes of the Ministry are given below:—

- (i) **Scheme of Girls and Boys Hostels for STs:** Under the scheme, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. State Governments are eligible for 100% central share for construction of all Girls' hostel and also for construction of Boys' hostel in naxal affected areas. The funding pattern for other Boys' Hostel to State Governments is on 50:50 basis.
- (ii) **Scheme of Ashram Schools in Tribal Areas:** The objective of the scheme is to provide residential schools for STs to increase the literacy rate among the tribal students both boys and girls and to bring them at par with other population of the country. Under the scheme, State Governments are eligible for 100% central share for construction of all Girls' Ashram Schools and also for construction of Boys' Ashram Schools in naxal affected areas. The funding pattern for the other Boys' Ashram Schools is on 50:50 basis.
- (iii) **Scheme of Vocational Training in Tribal Areas:** It is aimed at upgrading the skills of the tribal youth in various traditional/modern vocations depending upon their educational qualification, present economic trends and the market potential, which would enable them to gain sustainable employment or enable them to become self dependent. Funds are released to State Governments as well as NGOs.
- (iv) **Grants-in-Aid to Voluntary Organisations working for the Welfare of Scheduled Tribes:** The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education, health, drinking water, agro-horticultural productivity, social security net etc. through the efforts of voluntary organizations, and to provide environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs).

Any other innovative activity having direct impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts.

- (v) **Scheme for Strengthening Education among ST Girls in Low Literacy Districts:** This scheme is being implemented in 54 identified low literacy Districts where the ST population is 25% or more, and ST female literacy rate is below 35%, or its fractions, as per 2001 census. The scheme aims to bridge the gap in literacy level between the general female population and tribal women, through facilitating 100% enrolment of tribal girls in the identified Districts or Blocks and reducing drop-out rate at the elementary level.
- (vi) In addition to above, to maximize retention of ST students at various stages of school education and promoting higher learning, monetary incentives are provided by Ministry of Tribal Affairs in the form of scholarships such as Pre Matric Scholarship, Post Matric Scholarship, National Overseas Scholarship, Scholarship for Top Class Education and Rajiv Gandhi National Fellowship for ST students. The schemes (i) Pre-Matric Scholarship and (ii) Post Matric Scholarship for ST students are demand driven and funds are released to States/UT Administrations based on the proposal received from them. A total of 20 awards are given every year under National Overseas Scholarship for ST students. Under the scheme National Fellowship and Scholarship for Higher Education for ST students, the number of fresh fellowships each year is 750, and the number of fresh Scholarship each year is 1000.
- (vii) **Special Central Assistance to Tribal Sub Scheme (SCA to TSS) (hitherto known as SCA to Tribal Sub Plan (TSP):** It is 100% grant from Government of India. Its objective is to bridge the gap between Scheduled Tribes (ST) population including women and others by providing support for skill development, education, health, sanitation, water supply, livelihood, minor infrastructure etc. It is a flexible scheme and supplements the efforts of the line Ministries/Departments.
- (viii) **Grants under Article 275(1) of the Constitution:** It is 100% grant from Government of India. Funding under this programme is to enable the State to meet the cost of such schemes of development as may be undertaken by the State for the purpose of promoting the welfare of Scheduled Tribes including women in that State or raising the level of administration of Scheduled Areas therein to that of the rest of the areas of that State. Funds are released towards various sectors such as education, health, agriculture,

horticulture, animal husbandry, fisheries, dairy, other income generating schemes and skill development.

- (ix) **Development of Particularly Vulnerable Tribal Groups (PVTGs):** The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States/UT of Andaman & Nicobar Islands for the activities like housing, land distribution, land development, agriculture development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security including Janshree Bhima Yojana or any other innovative activity meant for the comprehensive socio-economic development of PVTGs. Funds are released to States/UT in accordance with the annual programme proposed for a particular financial year in the Conservation-cum-Development Plan (CCD Plan).
- (x) **Institutional Support for Marketing and Development of Tribal Products/Produce:** Training is provided with the aim of developing the art and craft of tribals through inputs of introduction of craft and design development.
- (xi) **Scheme of “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP:** TRIFED provides training to the tribal beneficiaries involved in collection of MFP commodities on best collection practices of MFPs, storage and value addition of MFPs.
- (xii) **Tribal Research Institute (TRI):** The basic objective of the scheme is to strengthen the Tribal Research Institutes (i) **Research and Documentation:-** Documentation of tribal welfare. Preservation of tribal culture among others written medium, support to tribal artisans, exhibitions; (ii) **Training and Capacity building:** (I) Laws/constitutional provisions in respect of Scheduled areas/tribal rights; (II) Capacity building of functionaries and tribal representatives on socio-economic programs.

The details of funds released and utilized under the schemes during the last three years are given in the Statement-I to XV respectively (*See* below).

States are important stakeholders in the formulation and subsequent revision of the schemes. Their feedback is obtained while carrying out monitoring of schemes through various mechanism such as:

- (i) Project Appraisal Committee (PAC) meetings where the information on the completion of projects etc. is ascertained from the State Government officials.
- (ii) Utilization Certificates are insisted upon as a pre-requisite for further release of funds as per norms of GFR.

- (iii) Progress reports regarding the status of implementation of schemes are obtained.
- (iv) Officers while visiting States/UTs also discuss with State Governments and ascertain the progress of implementation of various schemes/programmes of the Ministry of Tribal Affairs.
- (v) Meetings/Conferences with State officials including for ensuring timely submission of proposals, speeding up of implementation of schemes/programmes, and reviewing the physical and financial progress.

Statement-I

*Details of funds released and utilized under the schemes of SCA to TSS
during the last three years*

(₹ in lakh)

Sl. No.	States	2014-15		2015-16		2016-17	
		Total Release	Utilization Reported	Total Release	Utilization Reported	Total Release	Utilization Reported
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2937.82	2937.82	3500.00	3500.00	5000.42	5000.42
2.	Assam	1788.59	1788.59	5844.00	1255.37	3407.80	745.01
3.	Bihar	403.00	403.00	1368.26	0.00	743.74	0.00
4.	Chhattisgarh	9826.50	9826.50	10809.64	10809.64	11717.82	1391.83
5.	Goa	0.00	0.00	0.00	0.00	455.68	455.68
6.	Gujarat	10382.74	10382.74	10566.50	10566.50	9488.00	4008.26
7.	Himachal Pradesh	997.99	997.99	475.00	475.00	1959.39	1827.80
8.	Jammu and Kashmir	0.00	0.00	2000.00	2000.00	3671.61	533.60
9.	Jharkhand	9571.11	9571.11	10000.00	10000.00	9820.75	0.00
10.	Karnataka	3000.00	3000.00	4370.00	4370.00	5100.00	4515.26
11.	Kerala	530.00	530.00	357.50	357.50	808.09	288.10
12.	Madhya Pradesh	15274.22	15274.22	11501.21	11501.21	19236.61	5400.00
13.	Maharashtra	11726.18	11726.18	12514.91	12514.91	9547.00	2863.00
14.	Manipur	1118.00	1118.00	1100.00	1100.00	2260.00	325.19
15.	Odisha	14925.04	14925.04	14728.52	14728.52	11806.27	2367.82
16.	Rajasthan	8822.04	8822.04	10190.00	10190.00	11072.90	1582.82

1	2	3	4	5	6	7	8
17.	Sikkim	520.25	520.25	353.00	353.00	1497.62	132.67
18.	Tamil Nadu	217.33	217.33	0.00	0.00	600.00	0.00
19.	Telangana	3541.00	3541.00	4000.00	4000.00	3845.35	830.22
20.	Tripura	1183.94	1183.94	2400.07	2400.07	1345.76	401.54
21.	Uttarakhand	805.83	701.56	0.00	0.00	0.00	0.00
22.	Uttar Pradesh	697.79	697.79	905.51	813.94	121.92	0.00
23.	West Bengal	5730.00	5730.00	6233.00	6233.00	5995.50	400.00
TOTAL		105000.00	103895.1	113217.12	110668.66	119502.23	33069.22

Statement-II

Details of Funds released to State Governments/UT Administrations/Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last three years

(₹ in lakh)

Sl. No.	States	2014-15		2015-16		2016-17	
		Founds Release	Utilization Reported	Founds Release	Utilization Reported	Founds Release	Utilization Reported
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
2.	Arunachal Pradesh	0.00	0.00	400.00	400.00	0.00	0.00
3.	Chhattisgarh	0.00	0.00	1221.74	1221.74	0.00	0.00
4.	Gujarat	0.00	0.00	0.00	0.00	0.00	0.00
5.	Himachal Pradesh	380.47	380.47	0.00	0.00	0.00	0.00
6.	Jharkhand	0.00	0.00	0.00	0.00	0.00	0.00
7.	Karnataka	0.00	0.00	0.00	0.00	0.00	0.00
8.	Kerala	1949.63	1949.63	0.00	0.00	0.00	0.00
9.	Madhya Pradesh	1305.00	1305.00	0.00	0.00	0.00	0.00
10.	Odisha	0.00	0.00	0.00	0.00	0.00	0.00
11.	Manipur	0.00	0.00	0.00	0.00	1283.65	1283.65
12.	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00
13.	Maharashtra	1031.00	0.00	0.00	0.00	0.00	0.00

1	2	3	4	5	6	7	8
14.	Nagaland	0.00	0.00	1798.45	1002.50	0.00	0.00
15.	Rajasthan	0.00	0.00	3393.97	1427.65	595.35	595.35
16.	Sikkim	460.29	0	0.00	0.00	0.00	0.00
17.	Tamil Nadu	0.00	0.00	0.00	0.00	0.00	0.00
18.	Tripura	1797.62	501.86	0.00	0.00	0.00	0.00
19.	Uttarakhand	0.00	0.00	0.00	0.00	0.00	0.00
20.	Veer Narmad South Gujrat University, Surat	0.00	0.00	0.00	0.00	0.00	0.00
21.	Banaras Hindu University (BHU), Varanasi	304.99	0.00	0.00	0.00	0.00	0.00
22.	Mizoram University	195.01	195.01	59.73	0.00	0.00	0.00
23.	National Law School of India University, Banglore	0.00	0.00	61.94	0.00	0.00	0.00
24.	JLN Krishi Vishva Vidyala, Jabalpur	0.00	0.00	0.00	0.00	43.32	0.00
25.	Rajive Gandhi University, Doimukh, Arunachal Pradesh	0.00	0.00	0.00	0.00	77.68	0.00
TOTAL		7424.01	4331.97	6935.83	4051.89	2000.00	1283.65

Statement-III

Details of Funds released to State Governments/UT Administrations and utilization thereof under the scheme of "Establishment of Ashram Schools in Tribal Sub-Plan" during the last three years

(₹ in lakh)

Sl. No.	States	2014-15		2015-16		2016-17
		Founds Release	Utilization Reported	Total Release	Utilization Reported	Total Release
1.	Andhra Pradesh	0.00	0.00	0.00	0.00	0.00
2.	Assam	0.00	0.00	0.00	0.00	0.00
3.	Chhattisgarh	0.00	0.00	0.00	0.00	0.00
4.	Goa	0.00	0.00	300.00	300.00	0.00
5.	Gujarat	1144.48	1144.48	0.00	0.00	0.00
7.	Kerala	0.00	0.00	0.00	0.00	0.00
8.	Madhya Pradesh	1425.00	1425.00	0.00	0.00	0.00
9.	Maharashtra	1000.00	1000.00	0.00	0.00	0.00
10.	Odisha	0.00	0.00	0.00	0.00	0.00
11.	Rajasthan	0.00	0.00	0.00	0.00	0.00
12.	Sikkim	0.00	0.00	0.00	0.00	0.00
13.	Tripura	954.52	954.52	0.00	0.00	0.00
TOTAL		4524.00	4524.00	300.00	300.00	0.00

Statement-IV

Details of Funds released to State Governments/UT Administrations and utilization thereof under the Scheme of Vocational Training in Tribal Areas during the last three years

Sl. No.	States	2014-15		2015-16		2016-17	
		Founds Release	Utilization Reported	Founds Release	Utilization Reported	Founds Release	Utilization Reported
1.	Assam	485.70	485.70	900.00	0.00	0.00	0.00
2.	Gujarat	0.00	0.00	605.76	0.00	0.00	0.00
3.	Madhya Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
4.	Mizoram	0.00	0.00	0.00	0.00	0.00	0.00
TOTAL		485.70	485.70	1505.76	0.00	0.00	0.00

Statement-V

Details of Funds released State-wise to NGOs under the Scheme of Vocational Training in Tribal Areas during the last three years

(₹ in lakh)

Sl.No.	State	2014-15	2015-16	2016-17
1.	Assam	72.32	0	93.00
2.	Chhattisgarh	0	0	0
3.	Gujarat	0	0	0
4.	Karnataka	63.60	0	0
5.	Madhya Pradesh	0	0	0
6.	Maharashtra	0	0	0
7.	Meghalaya	30.448	0	0
8.	Nagaland	103.92	0	24.48
9.	Tamil Nadu	0	0	31.20
TOTAL		270.288	0	148.68

Note: Under the scheme of Vocational Training Centre in Tribal Areas funds released after receipt of Utilization Certificates by the grantee organization as per GFR provision.

Statement-VI

Details of fund released and Utilization reported under Article 275(1) of Constitution in last three years

(₹ in lakh)

Sl. No.	States	2014-15		2015-16		2016-17	
		Founds Release	Utilization Reported	Founds Release	Utilization Reported	Founds Release	Utilization Reported
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	2139.00	2139.00	5500.00	5500.00	2869.43	1773.09
2.	Arunachal Pradesh	1880.40	1880.40	3000.80	3000.80	6580.53	1433.16
3.	Assam	0.00	0.00	0.00	0.00	844.12	0.00
4.	Bihar	586.00	586.00	0.00	0.00	1467.58	0.00
5.	Chhattisgarh	10778.00	10778.00	11904.31	11428.46	10488.52	9528.97
6.	Goa	0.00	0.00	400.00	0.00	450.00	0.00

1	2	3	4	5	6	7	8
7.	Gujarat	8592.45	8592.45	11680.00	11680.00	9739.02	3802.26
8.	Himachal Pradesh	190.99	190.99	523.20	523.20	1595.87	1595.87
9.	Jammu and Kashmir	0.00	0.00	2000.00	2000.00	3539.66	156.77
10.	Jharkhand	9873.00	9873.00	12202.96	12202.96	9489.38	0.00
11.	Karnataka	4880.40	4880.40	6300.00	6300.00	4664.00	2889.95
12.	Kerala	748.94	748.94	1085.44	1085.44	695.58	412.86
13.	Madhya Pradesh	17321.42	17321.42	14845.15	14845.15	14971.43	5363.05
14.	Maharashtra	11701.29	11701.29	13374.00	13374.00	11536.53	2307.31
15.	Manipur	1600.01	1600.01	1216.00	1216.78	1694.40	1455.00
16.	Meghalaya	2334.03	2334.03	1507.68	856.09	1576.21	163.70
17.	Mizoram	1877.78	1877.78	3617.37	3617.37	1927.49	1927.49
18.	Nagaland	2067.15	2067.15	5469.34	5469.34	6368.00	2781.54
19.	Odisha	12728.22	12728.22	15200.00	15200.00	11954.96	3371.77
20.	Rajasthan	9755.92	9755.92	11000.00	11000.00	10341.39	2028.28
21.	Sikkim	370.30	370.30	1250.30	400.30	1147.00	300.03
22.	Tamil Nadu	639.60	639.60	852.80	352.80	798.24	0.00
23.	Telangana	3894.40	3894.40	6090.00	6090.00	3608.05	3608.05
24.	Tripura	1218.99	1218.99	1600.68	1600.68	1280.99	669.06
25.	Uttar Pradesh	743.49	743.49	1514.74	168.30	1138.62	0.00
26.	Uttarakhand	1530.36	1530.36	92.02	92.02	0.00	0.00
27.	West Bengal	5747.00	5747.00	7000.00	7000.00	5814.37	872.00
TOTAL		113199.14	113199.14	139226.79	135003.69	126581.37	46440.21

Statement-VII

Details of amount released/utilized to State Government under the Central Sector Scheme of Development of Particularly Vulnerable Tribal Groups during the last three years

(₹ in lakh)

Sl. No.	States	2014-15		2015-16		2016-17	
		Founds Release	Utilization Reported	Founds Release	Utilization Reported	Founds Release	Utilization Reported
1.	Andhra Pradesh	2000.00	2000.00	3240.00	3240.00	5105.00	5105.00
2.	Andaman and Nicobar Island	0.00	0.00	0.00	0.00	100.00	0.00
3.	Bihar	0.00	0.00	0.00	0.00	342.87	0.00
4.	Chhattisgarh	2212.02	2212.02	1809.63	1809.63	1230.00	1230.00
5.	Gujarat	1091.00	1091.00	898.10	888.81	779.12	109.91
6.	Jharkhand	0.00	0.00	1575.00	1575.00	3120.00	
7.	Karnataka	0.00	0.00	800.00	800.00	136.00	100.00
8.	Kerala	600.00	0.00	0.00	0.00	100.00	0.00
9.	Madhya Pradesh	4272.94	4272.94	4491.92	4491.92	10460.40	9950.40
10.	Maharashtra	1900.00	1900.00	0.00	0.00	2077.00	0.00
11.	Manipur	47.50	47.50	100.00	100.00	329.00	0.00
12.	Odisha	2500.00	2500.00	3373.92	3373.92	1379.00	164.00
13.	Rajasthan	1500.00	1500.00	1076.09	1076.09	1331.00	843.00
14.	Tamil Nadu	0.00	0.00	1048.15	1048.15	3055.00	0.00
15.	Telangana	600.00	600.00	1439.04	1439.04	1139.00	1139.00
16.	Tripura	826.54	826.54	895.56	895.56	2250.00	1161.92
17.	West Bengal	0.00	0.00	447.60	447.60	574.00	0.00
18.	Uttarakhand	0.00	0.00	0.00	0.00	292.48	0.00
19.	Uttar Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
TOTAL		17550.00	16950.00	21195.00	21185.72	33799.87	19803.23

Statement-VIII

*Details of Fund Released to State Governments/UT Administrations and beneficiaries thereof under Scheme
Pre-Matric Scholarship for ST students studying in classes IX and X during the last three years*

Sl. No.	State/UT	2014-15			2015-16			2016-17	
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	0.00	0.00	0	0.00	0.00	0	0.00	0.00
2.	Andhra Pradesh	1386.00	1386.00	75812	1983.00	1983.00	79602	0.00	0.00
3.	Arunachal Pradesh	0.00	0.00	0	0.00	0.00	0	0.00	0.00
4.	Assam	0.00	0.00	0	0.00	0.00	0	321.33	0.00
5.	Bihar	688.60	688.60	40700	375.00	0.00	37095	0.00	0.00
6.	Chhattisgarh	3718.00	3718.00	228626	3607.00	3607.00	225705	2534.15	2534.15
7.	Dadar and Nagar Haveli	0.00	0.00	0	0.00	0.00	0	0.00	0.00
8.	Daman and Diu	0.00	0.00	0	0.00	0.00	0	0.00	0.00
9.	Goa	0.00	0.00	0	0.00	0.00	0	52.64	52.64
10.	Gujarat	3750.00	3750.00	179169	3745.76	3745.76	138465	80.81	80.81
11.	Himachal Pradesh	73.00	73.00	3996	96.12	96.12	5798	51.21	44.52
12.	Jammu and Kashmir	0.00	0.00	0	700.00	68.02	37813	0.00	0.00

1	2	3	4	5	6	7	8	9	10
13.	Jharkhand	1613.00	1376.05	93533	0.00	0.00	0	0.00	0.00
14.	Karnataka	0.00	0.00	0	0.00	0.00	0	0.00	0.00
15.	Kerala	0.00	0.00	0	300.00	300.00	30010	796.40	771.40
16.	Madhya Pradesh	0.00	0.00	0	4300.00	4300.00	364167	0.00	0.00
17.	Maharashtra	0.00	0.00	0	0.00	0.00	0	0.00	0.00
18.	Manipur	496.05	496.05	40126	0.00	0.00	0	867.38	867.38
19.	Meghalaya	0.00	0.00	0	0.00	0.00	0	0.00	0.00
20.	Mizoram	0.00	0.00	0	0.00	0.00	0	336.36	0.00
21.	Nagaland	0.00	0.00	0	851.47	422.55	42048	0.00	0.00
22.	Odisha	4511.00	4511.00	203301	4900.00	4900.00	221243	3376.36	3376.36
23.	Rajasthan	2383.34	2383.34	187508	0.00	0.00	0	0.00	0.00
24.	Sikkim	7.80	7.80	408	0.00	0.00	0	0.00	0.00
25.	Tamil Nadu	0.00	0.00	0	600.00	600.00	15750	0.00	0.00
26.	Telangana	745.52	745.52	105672	0.00	0.00	0	0.00	0.00
27.	Tripura	678.75	678.75	44598	1303.60	861.49	53516	0.00	0.00
28.	Uttar Pradesh	0.00	0.00	9869	0.00	0.00	6175	0.00	0.00
29.	Uttrakhand	19.82	19.82	0	107.00	107.00	0	0.00	0.00
30.	West Bengal	0.00	0.00	0	0.00	0.00	0	0.00	0.00
	TOTAL	20070.88	19833.93	1213318	22868.95	20990.94	1257387	8416.64	7727.26

Statement-IX

Details of Fund Released to State Governments/UT Administrations utilisation thereof and beneficiaries there under the Scheme of Post Matric Scholarship for ST students during the last three years

Sl. No.	State/UT	2014-15			2015-16			2016-17	
		Fund Released	Utilised	Beneficiaries	Fund Released	Utilised	Beneficiaries	Fund Released	Utilised
1	2	3	4	5	6	7	8	9	10
1.	Andaman and Nicobar Islands	0.75	0.73	148	0.00	0.00	0	0.00	0.00
2.	Andhra Pradesh	5070.01	5070.01	82091	1986.82	1986.82	49239	9777.62	9777.62
3.	Arunachal Pradesh	2.29	2.29	630	1137.61	1137.61	0	1136.32	1136.32
4.	Assam	1114.00	1114.00	102800	6748.28	4481.68	116693	266.65	0
5.	Bihar	23.00	23.00	6463	0.00	0.00	0	0.00	0
6.	Chhattisgarh	4066.75	4066.75	139447	4764.83	4764.83	148660	2674.82	2674
7.	Daman and Diu	1.00	1.00	320	0.00	0.00	0	53.63	53.63
8.	Goa	2.00	2.00	1332	356.00	356.00	4270	645.00	645
9.	Gujarat	3929.23	3929.23	218570	5520.40	5520.40	163989	22040.27	22040.27
10.	Himachal Pradesh	237.00	237.00	5189	1350.00	1350.00	8079	931.36	931.36
11.	Jammu and Kashmir	2494.17	2494.17	21000	2494.17	2494.17	21000	2587.84	1565.65
12.	Jharkhand	4927.23	4927.23	81768	0.00	0.00	0	8148.39	6600.00

1	2	3	4	5	6	7	8	9	10
13.	Karnataka	3691.00	3691.00	134988	5839.00	5839.00	140891	8540.00	8540.00
14.	Kerala	647.00	647.00	13225	0.00	0.00	0	3122.00	3122.00
15.	Madhya Pradesh	2385.00	2385.00	188145	3065.00	3065.00	197176	13054.00	13054.00
16.	Maharashtra	7451.83	7451.83	175000	5209.83	5209.83	175000	22092.28	22083.48
17.	Manipur	3615.48	3615.48	57828	3588.00	3588.00	66928	3385.20	961.81
18.	Meghalaya	438.00	438.00	79011	3274.61	3274.61	74608	3189.00	3189.00
19.	Mizoram	4501.15	4501.15	62410	4927.91	4927.91	57330	4267.52	4267.52
20.	Nagaland	2329.59	2329.59	40133	2646.34	2646.34	45140	1344.00	0.00
21.	Odisha	4512.00	4512.00	130960	4050.00	4050.00	165100	15556.48	15556.48
22.	Rajasthan	6440.00	6440.00	246249	10890.43	10890.43	275669	9800.00	8381.44
23.	Sikkim	414.00	414.00	2705	400.00	400.00	3053	938.16	938.16
24.	Tamil Nadu	44.00	44.00	11092	2266.86	2266.86	20060	3061.85	3054.40
25.	Telangana	12329.88	12329.88	171329	9650.00	9650.00	171329	11483.00	11483.00
26.	Tripura	974.82	974.82	22261	1700.00	1700.00	28374	1323.90	1323.90
27.	Uttar Pradesh	56.00	56.00	7500	0.00	0.00	0	1057.50	930.00
28.	Uttarakhand	164.00	164.00	25269	900.00	900.00	27796	5090.57	3814.57
29.	West Bengal	237.00	237.00	79230	2948.46	2948.46	73357	0.00	0.00
TOTAL		72098.18	72098.16	2107093	85714.55	83447.95	2033741	155567.37	#####

Statement-X

Funds released under the scheme 'National Fellowship and Scholarship for Higher Education for ST students' during the last three years

(A) Funds released for National Fellowship (RGNF)

2014-15			2015-16			2016-17	
Fund Released and Utilised	Beneficiaries		Fund Released and Utilised	Beneficiaries		Fund Released and Utilised	
0.00	1161		3138.76	1408		7312.25	

(B) Funds Released for Scholarship (Top Class)

2014-15			2015-16			2016-17	
Fund Released and Utilised	Beneficiaries		Fund Released and Utilised	Beneficiaries		Fund Released and Utilised	
1849.85	688		1552.32	1017		687.75	

Details of Funds released, utilized and beneficiaries thereof under the scheme of National Overseas scholarship during the last three years

2014-15			2015-16			2016-17	
Fund Released	Utilized	Beneficiaries	Fund Released	Utilized	Beneficiaries	Fund Released	Utilized
99.13	99.13	20	39.04	39.04	15	39.00	39.00

Statement-XI

*State-wise list of Voluntary Organisations/Non Governmental Organisations Funded during the last three years under
of 'Grant-In-Aid to Voluntary Organisation Working for the Welfare of Scheduled Tribes'*

Sl.No.	Vos/NGOs with Addresses	Project	2014-15	2015-16
1.	Andhra Pradesh	Residential Schools, Mobile Dispensary, Non-Residential, 10-Bedded Hospital	34.43334	252.63164
2.	Arunachal Pradesh	Residential Schools and Mobile Dispensaries, Computer Training Centres, Old Age Home, 10 Beded/20-Beded/60-Bedded Hospitals, Non-Residential School and Hostel	449.75364	95.69894
3.	Assam	Mobile Dispensary, Residential School, 10-Bedded Hospital, Mobile Dispensaries, Computer Training Centre, Hostels, Libraries and Non-Residential School	87.55425	57.85170
4.	Chhattisgarh	Non-Residential School, Residential Schools, Hostels, Tribal Youth Training Centre and Automobile Engineering, Mobile Dispensaries, Non-Residential School, Mobile AV Unit, Hostels and 40-Bedded Hospital	49.43900	16.20270
5.	Gujarat	Mobile Dispensaries, Non-Residential School (Co-Edu.), Hostels, Residential Schools, 40-Bedded Hospital	213.72227	43.38188
6.	Himachal Pradesh	Hostels and Residential Schools, Hostel	170.74044	0
7.	Jammu and Kashmir	Residential School	40.35911	0

8.	Jharkhand	Residential Schools, Computer Training Centres, Cane and Bamboo Training, 20-Bedded/50-Bedded/60-Bedded Hospitals, Weaving Centre, Typing and Shorthand Centre, Mobile Libraries-cum-AV Units, Libraries and Hostels	657.26048	205.19422
9.	Karnataka	10-Bedded Hospitals, Residential Schools, Non-Residential Schools and Mobile Dispensaries	248.88744	227.25348
10.	Kerala	Hostels, 10-Bedded/20-Bedded Hospitals, Hostels, Mobile Dispensaries and Residential Schools	99.07370	96.25460
11.	Madhya Pradesh	Non-Residential Schools, Residential Schools, Computer Training Centres and Hostels	101.89512	66.54020
12.	Maharashtra	Non-Residential School, Residential Schools, Hostels, 10-Bedded Hospital	196.97375	33.77213
13.	Manipur	Hostels, Residential Schools, Non-Residential Schools, Mobile Dispensaries and Typing and Shorthand Training Centre	210.91546	63.46350
14.	Meghalaya	62 LP/ME/Sec-Non Residential School, Higher Secondary School non-residential school, 3 Hostel, 4 Mobile Dispensary, CTC, 3-Library, M. A.V. Unit, Knitting Weaving	672.15218	274.79208
15.	Nagaland	2-Hostels	32.15437	0
16.	Mizoram	2-Residential Schools and 2-Mobile Dispensaries	40.39560	0
17.	Delhi	Computer Training Centre and 2-Hostel	15.11290	0

Sl.No.	Vos/NGOs with Addresses	Project	2014-15	2015-16
18.	Odisha	Residential Schools, Hostels, Creche Centres-5 Units, Mobile Dispensaries, Typing and Shorthand Training Centre, Library, Training in Agriculture and Allied Subjects, Knitting, weaving and Handloom Training Centres	303.98337	190.79568
19.	Rajasthan	Stipend Scheme for NE ST Girls including Andaman and Nicobar and Residential Schools	83.31000	31.82749
20.	Sikkim	Residential Schools and Hostel	25.64384	54.54113
21.	Tamil Nadu	Hostel, Mobile Dispensaries, 10-Bedded/60-Bedded Hospitals, Residential Schools	35.09519	11.81790
22.	Telangana	Residential Schools	23.75010	19.76326
23.	Tripura	Residential Schools and Knitting/Weaving Handloom Training Centre	17.15310	15.82470
24.	Uttar Pradesh	Hostel (4 Units), 2-Residential Schools and Mobile Dispensary	69.04581	22.18403
25.	Uttarakhand	4-Residential Schools, Mobile Dispensary and 3-Hostels	118.66736	17.66858
26.	West Bengal	Hostels, Mobile Dispensaries, 10-Bedded Hospital, Library, Mobile Library-cum AV Unit, Knitting/Weaving and Handloom, Residential Schools, Computer Training Centres, Typing Centre, Hostel-cum-Residential School and Non-Residential School	452.52818	377.91760
TOTAL			4450.00000	2175.37744

Note: Under the scheme of Grants-in-Aid to Voluntary Organisation working for the Welfare of Scheduled Tribes funds released after receipt of Utilization Certificate from the grantee organization as per GFR provision.

Statement-XII

Details of Funds released under the Scheme of Strengthening Education among ST Girls in Low Literacy Districts during the last three years

(₹ in lakh)

Sl.No.	State	2014-15	2015-16	2016-17
1.	Andhra Pradesh	52.07920	1931.07731	270.94085
2.	Arunachal Pradesh	42.71709	0	0
3.	Chhattisgarh	39.25448	0	39.63499
4.	Gujarat	1942.19225	1712.32411	2857.92943
5.	Jharkhand	44.42520	21.07200	0
6.	Karnataka	0	0	0
7.	Madhya Pradesh	571.03228	143.57845	420.04939
8.	Maharashtra	36.00400	0	158.38410
9.	Odisha	265.07661	1040.81259	1929.41396
10.	Rajasthan	96.65119	0	148.77810
11.	Telangana	410.56770	480.75810	719.75792
12.	West Bengal	0	0	0
TOTAL		3500.00000	5329.62256	6544.88874

Note: Under the scheme of Strengthening Education among ST Girls in Low Literacy funds released after receipt of Utilization Certificates by the grantee organization as per GFR provision.

Statement-XIII

(i) Details of funds released under the scheme of Institutional Support for Marketing and Development of Tribal Products/Produce during the last three years

Sl.No.	State	2013-14		2014-15		2015-16		20
		Fund Released	Utilized	Fund Released	Fund Utilized	Fund Released	Utilized	Fund Released
1.	Andhra Pradesh	120.00	120.00	-	-	-	-	-
2.	Assam	-	-	-	-	-	-	-
3.	Arunachal Pradesh	-	-	-	-	-	-	-
4.	Bihar	-	-	-	-	-	-	-
5.	Chhattisgarh	-	-	232.00	0	-	-	-
6.	Gujarat	177.00	177.00	-	-	-	-	-
7.	Himachal Pradesh	-	-	-	-	-	-	-
8.	Karnataka	-	-	-	-	-	-	-
9.	Kerala	6.00	6.00	206.77	206.77	-	-	-
10.	Madhya Pradesh	-	-	-	-	-	-	-
11.	Maharashtra	67.07	67.07	-	-	-	-	-

12.	Manipur	-		-	-	-	-	-
13.	Meghalaya	106.00	106.00	-	-	-	-	-
14.	Odisha	193.00	193.00	138.30	132.80	148.13	0.00	
15.	Rajasthan	-	-	56.00	56.00	-	-	43.43
16.	Tripura	54.00	54.00	119.93	119.93	310.98	310.98	351.10
17.	West Bengal	231.93	231.93	356.00	356.00	-	-	431.47
18.	Mizoram	45.00	45.00	-	-	-	-	174.00
TOTAL		1000.00	1000.00	1109.00	664.73	459.11	310.98	1000.00

(ii) TRIFED

2014-15		2015-16		2016-17	
Released	Utilized	Released	Utilized	Released	Utilized
3081.00	3081.00	3026.00	3026.00	3900.00	3900.00

Statement-XIV

Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” during the last three years

		(₹ in lakh)		
Sl.No.	State	2014-15	2015-16	2016-17
1.	Odisha	-	900.91	-
2.	Gujarat	-	-	-
3.	Maharashtra	-	-	-
4.	Rajasthan	-	-	-
5.	Jharkhand	400.64	1800.32	-
6.	Madhaya Pradesh	-	-	-
7.	Chhatisgarh	8000.16	7300.50	-
8.	GCC, Andhra Pradesh	-	500.29	-
	TRIFED	700.00	1000.67	200.00

Status of utilization of funds:

The said funds are released as revolving fund to be operated at State level for upfront payment for procuring MFP. After the MFP is disposed off, the proceeds there from, shall be credited back to this fund. Hence, no utilization certificate is required to be furnished by State Government under the scheme.

Statement-XV

Details of funds released and UC pending under the scheme of Tribal Research Instituteduring the last three years

(₹ in lakh)					
Sl. No.	State	Actual Release during			Total UC Pending
		2014-15	2015-16	2016-17	
1	Assam	85.77	-	-	0
2	Manipur	151.00	119.00	109.00	0
3	Sikkim	-	-	111.00	0
4	Tripura	66.00	159.5	73.25	0
TOTAL		302.77	278.5	293.25	